

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1306(KB)2018
IA(I.B.C)/352(KB)2024, IA(I.B.C)/566(KB)2024,
IA(I.B.C)/611(KB)2023, IA(I.B.C)/581(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	K B POLYCHEM INDIA LTD VS KAYGEE SHOETECH PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Udit Agarwal, Adv.] For the Liquidator
Mr. Rahul Parasrampurua, Adv.

Ms. Urmila Chakraborty, Adv.] For the Petitioner in IA 352 of 2024

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/352(KB)2024**
3. Rejoinder Affidavit, if any, be filed within a period of one week.
4. Supplementary Affidavit, if any, be filed by the Liquidator within a period of one week thereafter.
5. List this matter **on 01.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**